



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.05.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 30.04.2025, 02.05.2025 & 05.05.2025 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 55 of 2022 & I.A. No. 4360 of 2022 Part Heard	Oravel Stays Ltd. Vs. Competition Commission of India & Ors. With	30.04.2025	25.07.2025
2.	Competition App. (AT) No. 57 of 2022 & I.A. No. 1964, 1927, 2218, of 2023 Part Heard	Make My Trip (India) Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	30.04.2025	25.07.2025
3.	Comp. App. (AT) (Ins) No. 1670-1672 of 2024 & I.A. No. 6090, 6091, 6092, 6093, 6094, 6095, 7531, 7532, 7533 of 2024 Part Heard	Committee of Creditors of Rajesh Business and Leisure Hotels Pvt Ltd Through Its Member, ICICI Bank Ltd Vs. Rajesh Business and Leisure Hotels Pvt Ltd Through Its Resolution Professional & Ors. With	02.05.2025	16.07.2025

4.	Comp. App. (AT) (Ins) No. 1675-1677 of 2024 & I.A. No. 6111, 6112, 6113, 6114, 6115, 6116 7154, 7167 of 2024 (With Defects) Part Heard	Rare Asset Reconstruction Ltd. & Anr. Vs. Rohit Ramesh Mehra & Ors. With	02.05.2025	16.07.2025
5.	Comp. App. (AT) (Ins) No. 1780 - 1782 of 2024 & I.A. No. 6495, 6496, 6497, 6498, 6499, 6500 of 2024 Part Heard	Rajesh Business and Leisure Hotels Pvt. Ltd. Through its Resolution Professional Rohit Mehra Vs. Rajesh Patel & Ors.	02.05.2025	16.07.2025
6.	I.A. No. 1347, 1313 of 2025 in Comp. App. (AT) (Ins) No. 975 of 2023	Regional Provident Fund Commissioner Vs. Kuldeep Verma	02.05.2025	19.05.2025
7.	Comp. App. (AT) (Ins) No. 702 of 2020 Part Heard	Rupinder Singh Gill Vs. Three C Universal Developers Pvt Ltd. Through RP.	02.05.2025	16.05.2025
8.	Comp. App. (AT) (Ins) No. 38 of 2022 & I.A. No. 3643 of 2022 & 5648 of 2024 Part Heard	Three C Universal Developers Pvt. Ltd. Through The Resolution Professional Vs. Gulshan Homz Pvt. Ltd.	02.05.2025	16.05.2025
9.	Comp. App. (AT) (Ins) No. 2212 of 2024 & I.A. No. 8222 of 2024 (With Defects) Part Heard	Krishna Lallubhai Chitalia Vs. State Bank of India & Anr.	02.05.2025	19.05.2025

10.	Contempt Case (AT) No. 1 - 3 of 2025 in Comp. App. (AT) No. 65 of 2019	Smt. C. Valli Narayan Vs. C. Vinod Hayagriv & Ors.	02.05.2025	16.07.2025
11.	Comp. App. (AT) (Ins) No. 644 of 2020 Part Heard	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	05.05.2025	22.05.2025
12.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021 & 3047 of 2023 Part Heard	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr. With	05.05.2025	22.05.2025
13.	Comp. App. (AT) (Ins) No. 48 of 2021 Part Heard	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	05.05.2025	22.05.2025
14.	Comp. App. (AT) (Ins) No. 847 of 2021 Part Heard	Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors. With	05.05.2025	22.05.2025
15.	Comp. App. (AT) (Ins) No. 667 of 2021 & I.A. No. 1916 & 1751 of 2021 Part Heard	Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors. With	05.05.2025	22.05.2025

16.	Comp. App. (AT) (Ins) No. 704 of 2021 & I.A. No. 1868 of 2021 Part Heard	The N.R.C Employees' Co-Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. & Ors.	05.05.2025	22.05.2025
17.	Competition App. (AT) No. 05 of 2021 Part Heard	Tamil Nadu Power Producers Association Vs. Competition Commission of India & Ors.	05.05.2025	01.07.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar